

Central Administrative Tribunal  
Principal Bench

16

O.A. No. 1225 of 1999

New Delhi, dated this the 11th April, 2001

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Rai Singh Rana,  
S/o Shri Pratap Singh,  
R/o House No. 335, Main Road,  
Vill. Siraspur,  
New Delhi-110042. .... Applicant  
(By Advocate: Shri K.P. Gupta )

Versus

1. Govt. of NCT of Delhi through  
the Secretary (Education),  
Delhi.
2. The Director of Education,  
Directorate of Education,  
Old Secretariat, Delhi.
3. The Dy. Director of Education,  
Dist. North West,  
Haqiqat Nagar,  
Delhi. .... Respondents

(By Advocate: Ms. Sumedha Sharma)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Gupta prays for permission to withdraw  
the O.A. with liberty that if any grievance still  
survives it will be open to applicant to agitate the  
same in accordance with law, if so advised. Granting  
the liberty aforesaid the O.A. is dismissed as  
withdrawn.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member (J)

*S.R. Adige*

(S.R. Adige)  
Vice Chairman (A)

/GK/